

conditions with the representatives of the employees of their offshore operation division on 15 October, 1986;

(b) if so, the various features of this settlement;

(c) whether the terms of this settlement have not been implemented so far; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) and (b) A Memorandum of Settlement subject to approval by Government, was entered into by Mazagon Dock Limited with the Association of Engineering Workers Union in respect of off-shore fleet crew on 16th September, 1986. It envisages revision of emoluments, other benefits and service conditions of the off-shore fleet crew.

1. Wayside amenities at Cannanore, Kottarakkara, Alleppey, Palghat, Kumarakom and Wynad.
2. Provision of boats for Cochin, Kumarakom, Quilon and Thekkady.
3. Promotion of fairs and festivals in Kerala.
4. Provision of trekking equipment.
5. Yatri Niwas at Quilon.
6. Water Sports at Kovalam.

(b) The new proposals under consideration are as follows:—

1. Water Sports at Malampuzha.
2. Development of beach resort at Kappad.
3. Yatri Niwas at Trivandrum.
4. Forest Lodge at Parambikulam.
5. Forest Lodge at Neyyer Wildlife Sanctuary.
6. Mini buses for Parambikulam Wildlife Sanctuary.

Apart from these the following schemes have also been proposed by the State Government very recently :

(c) and (d) The matter is under examination of the Government.

Tourist projects in Kerala

574. PROF. K.V. THOMAS : Will the Minister of TOURISM be pleased to state :

(a) what are the on-going tourist projects in Kerala financed by Union Government;

(b) the new projects proposed;

(c) what is the flow of tourists for the last three years to Kerala; and

(d) whether there is enough arrangement in Kerala to cater to the needs of the tourist?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) (a) The following are the on-going schemes of Kerala which have been financed by the Central Ministry of Tourism :

Rs. in lakhs

| | |
|--|--------|
| (i) Wayside amenities | 75.00 |
| (ii) Yatri Niwases. | 105.00 |
| (iii) Luxury cruisers. | 180.00 |
| (iv) Beach Resorts. | 75.00 |
| (v) Floating Restaurant, Water Sports and boating. | 44.00 |
| (vi) Mini buses for Wildlife Sanctuaries | 6.00 |
| (vii) Floodlighting of monuments. | 15.00 |

| (c) Year | Foreign tourists | Domestic tourists | Total |
|----------|------------------|-------------------|----------|
| 1984 | 24,292 | 1,94,336 | 2,18,628 |
| 1985 | 42,347 | 3,38,776 | 4,81,123 |
| 1986 | 60,216 | 4,81,648 | 5,41,864 |

(d) Accommodation and other facilities are available in the Public/Private sector at leading tourist centres in Kerala. Kerala Tourism Development Corporation and private operators also provide tourist transport.

Extradition treaty with USA

575. SHRIMATI N.P. JHANSI LAKSHMI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there is a proposal to enter into negotiations with the United States Government for revision of the existing extradition treaty between the two countries; and

(b) if so, the major loopholes in the in the present extradition treaty between India and the United States and how many cases have been taken up under this treaty since it was signed in 1942?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) We are at present examining whether such a revision is called for.

(b) The matter is presently under study.

Shipping of cholera-contaminated marine products to Japan

576. SHRIMATI N. P. JHANSI LAKSHMI : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that some marine exporters have been found responsible for shipping cholera-contaminated marine products to Japan and other countries;

(b) if so, the details thereof; and

(c) whether Government have taken any decision to take action under the Export (Control) Order and the Export (Quality Control and Inspection Act) against such unscrupulous exporters ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) and (b) Recently, a few cases of cholera contamination in